

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No:- 01/HCS

Date :- 11.04.2023

**N-O-T-I-C-E**

The High Court of Sikkim is in the process of constituting a **Nyaya Bandhu Panel** in the High Court for assigning *pro bono* cases as a part of the Nyaya Bandhu(Pro Bono Legal Services initiative to promote Pro Bono Culture in India) launched by the Ministry of Law & Justice(Department of Justice), Government of India, New Delhi for effective delivery of Pro Bono Legal Services that will ensure easier access to justice to all.

All Advocates who are desirous of empaneling themselves in the above panel may submit their applications accompanied by relevant documents within 15 days from the date of this notice.

By Order,

**sd/-**  
**(Prajwal Khatiwada)**  
Registrar General  
High Court of Sikkim